NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|--------------------------------|----------|-----------|----------|-----------------------------------|
| CA (CAA) No.50/ BB/ 2017 | 1-1 | Admission | 230/ 232 | LAAP India Pvt. Ltd., |

SL. NAME (IN CAPITAL) SIGNATURE NO. & PHONE NUMBER REPRESENTATION TO WHOM

40 PRAMOD S.M. 9845657072

Applicant

LAPP Indiabutted

LAPPIT Services out 2th

ORDER

This matter is listed today for admission. PCS for petitioner is present. He has filed synopsis. For consideration list it on 04/08/2017.

Member (T)

Member (J)